

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED No. †1479
TO BE ANSWERED ON 05.03.2018

WELFARE OF SCHEDULED TRIBES WOMEN

†1479. SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the schemes being implemented including Skill development schemes implemented by the Government for the welfare of women belonging to the Scheduled Tribes in various States, State/UT-wise ;
- (b) the amount allocated and spent under the said schemes during each of the last four years and the current year, scheme/State/UT-wise;
- (c) whether any targets have been fixed in this regard; and
- (d) if so, the details thereof and the success achieved in this regard, scheme-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a) to (d) :While the major schemes / programmes for development and providing basic facilities like education, health, livelihood and skill development etc. are implemented by the concerned Central Ministries / Department and State Governments, the Ministry of Tribal Affairs implements schemes/programmes which are primarily aimed at filling critical gaps in these sectors for welfare of Scheduled Tribes including tribal women. The Ministry of Tribal Affairs has been trying to ensure that women benefit from its general schemes. It also has some special schemes meant for the benefit of ST women and girls. The Ministry has been supporting skill development activities for both male and female tribal youth in a wide gamut of trades such as (i) Office Management (ii) Solar Technician / Electrician (iii) Beautician (iv) Handicraft (v) Skills required for day to day construction works (such as Plumbing, Mason, Electrician, Fitter, Welder, Carpenter (vi) Refrigeration and A/C repairing (vii) Mobile repairing (viii) Nutrition (x) Ayurvedic & tribal medicines (xi) IT (xii) Data Entry (xiii) Fabrication (xiv) Paramedics and Home Nurse Training (xv) Automobile Driving and Mechanics (xvi) Electric & Motor Winding (xvii) Security Guard (xviii) Housekeeping & Management (xix) Retail Management (xx) Hospitality (xxi) Eco-tourism (xxii) Adventure Tourism. The details of some of the important schemes of the Ministry are given below:-

- (i) **Scheme of Girls & Boys Hostels for STs:** Under the scheme, Central assistance is given to States / UTs / Universities for construction of new hostel buildings and / or extension of existing hostels. State Governments are eligible for 100% central share for construction of all **Girls' hostel** and also for construction of Boys' hostel in naxal affected areas. The funding pattern for other Boys' Hostel to State Governments is on 50:50 basis.
- (ii) **Scheme of Ashram Schools in Tribal Areas:** The objective of the scheme is to provide residential schools for STs to increase the literacy rate among the tribal students **both boys & girls** and to bring them at par with other population of the country. Under the scheme, State Governments are eligible for 100%

central share for construction of all Girls' Ashram Schools and also for construction of Boys' Ashram Schools in naxal affected areas. The funding pattern for the other Boys' Ashram Schools is on 50:50 basis.

(iii) **Vocational Training Centre in Tribal Areas:** It is aimed at upgrading the skills of the tribal youth in various traditional/modern vocations depending upon their educational qualification, present economic trends and the market potential, which would enable them to gain sustainable employment or enable them to become self dependent. Funds are released to State Governments as well as NGOs.

(iv) **Scheme for Strengthening Education among ST Girls in Low Literacy Districts:** This scheme is being implemented in 54 identified low literacy Districts where the ST population is 25% or more, and ST female literacy rate is below 35%, or its fractions, as per 2001 census. The scheme aims to bridge the gap in literacy level between the general female population and **tribal women**, through facilitating 100% enrolment of tribal girls in the identified Districts or Blocks and reducing drop-out rate at the elementary level.

(v) In addition to above, to maximize retention of ST students **including girl students** at various stages of school education and promoting higher learning, monetary incentives are provided by Ministry of Tribal Affairs in the form of scholarships such as Pre Matric Scholarship, Post Matric Scholarship, National Overseas Scholarship, Scholarship for Top Class Education and Rajiv Gandhi National Fellowship for ST students. The schemes (i) Pre-Matric Scholarship and (ii) Post Matric Scholarship for ST students are demand driven and funds are released to States/UT Administrations based on the proposal received from them. A total of 20 awards are given every year under National Overseas Scholarship for ST students. Under the scheme National Fellowship and Scholarship for Higher Education for ST students, the number of fresh fellowships each year is 750, and the number of fresh Scholarship each year is 1000.

(vi) **Special Central Assistance to Tribal Sub Scheme (SCA to TSS) (hitherto known as SCA to Tribal Sub Plan (TSP):** It is 100% grant from Government of India. Its objective is to bridge the gap between Scheduled Tribes (ST) population **including women** and others by providing support for skill development, education, health, sanitation, water supply, livelihood, minor infrastructure etc. It is a flexible scheme and supplements the efforts of the line Ministries/Departments.

(vii) **Grants under Article 275(1) of the Constitution:** It is 100% grant from Government of India. Funding under this programme is to enable the State to meet the cost of such schemes of development as may be undertaken by the State for the purpose of promoting the welfare of Scheduled Tribes **including women** in that State or raising the level of administration of Scheduled Areas therein to that of the rest of the areas of that State. Funds are released towards various sectors such as education, health, agriculture, horticulture, animal husbandry, fisheries, dairy, other income generating schemes **including skill development**.

The Ministry has insisted upon the States, that in interventions under Special Central Assistance to Tribal Sub Scheme, under Article 275(1) grants and Development of Particularly Vulnerable Tribal Groups, **one third beneficiariness should be women / girls**.

(viii) **Development of Particularly Vulnerable Tribal Groups (PVTGs):** The scheme of Development of PVTGs covers 75 identified PVTGs among Scheduled Tribes in 18 States/UT of Andaman & Nicobar Islands for the activities like housing, land distribution, land development, agriculture development, animal husbandry, construction of link roads, installation of non-conventional sources of energy for

lighting purpose, social security including Janshree Bhima Yojana or any other innovative activity meant for the comprehensive socio-economic development of PVTGs. Funds are released to States/UT in accordance with the annual programme proposed for a particular financial year in the Conservation-cum-Development Plan (CCD Plan).

(ix) **Adivasi MahilaSashaktikaran Yojana:** National Scheduled Tribes Finance and Development Corporation (NSTFDC), an apex organisation under Ministry of Tribal Affairs is implementing this exclusive **scheme for tribal women**. Under the scheme, Scheduled Tribes women can undertake any income generation activity. Loans upto 90% for scheme costing upto Rs.1 lakh are provided at a concessional rate of interest of 4% per annum.

(x) **Institutional Support for Marketing and Development of Tribal Products/Produce:** Training is provided with the aim of developing the art and craft of tribals through inputs of introduction of craft and design development.

(xi) **Scheme of “Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP:** TRIFED provides training to the tribal beneficiaries involved in collection of MFP commodities on best collection practices of MFPs, storage and value addition of MFPs.

The List of important schemes being implemented by the Ministry of Tribal Affairs is at **Annexure-I**. The details of funds released and utilized under the schemes is at **Annexure-II to Annexure-XV**. Most of the schemes/activities are demand driven. No target is fixed by the Ministry. Proposals are received from State Governments and are placed before Project Appraisal Committee (PAC) in the Ministry for appraisal and approval and funds are released accordingly.

Annexure 1 referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No. 1479 for 05.03.2018 regarding “Welfare of Scheduled Tribes Women”.

List of Important Schemes being implemented by Ministry of Tribal Affairs

Sl.No.	Name of Scheme / Programme
1	Special Central Assistance (SCA) to Tribal Sub Scheme (TSS) (hitherto known as SCA to Tribal Sub Plan (TSP).
2	Girls & Boys Hostels for STs
3	Ashram Schools in Tribal Sub-Plan Area
4	Vocational Training in Tribal Areas to States
5	Grants under Article 275 (1) of the Constitution
6	Development of Particularly Vulnerable Tribal Groups (PVTGs).
7	Strengthening Education among Scheduled Tribe Girls in Low Literacy Districts.
8	Vocational Training in Tribal Areas to NGOs
9	Pre-Matric Scholarship for ST students.
10	Post Matric Scholarship for ST students.
11	National Fellowship and Scholarship for Higher Education for ST students.
12	National Overseas Scholarship for ST Students.
13	Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP.
14	Institutional support for Development and Marketing of Tribal Products / Produce.
15	Grants-in-Aid to State Tribal Development Corporative Corporations (STDCCs), etc. for Minor Forest Produce (MFP) Operations.
16	Equity Support to National /State Scheduled Tribe Finance and Development Corporations.

Annexures referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No.1479 for 5.03.2018 regarding “Welfare of Scheduled Tribes Women”.

Statement Showing status of Release & UC Reported under SCA to TSP for during the last Four year and current year (as on 28.02.2018)

(Rs. in lakh)

S.N.	States	2013-14		2014-15		2015-16		2016-17		2017-18
		Total Release	Utilization Reported	Total Release	Utilization Reported	Total Release	Utilization Reported	Total Release	Utilization Reported	Total Release
1	Andhra Pradesh	5789.00	5789.00	2937.82	2937.82	3500.00	3500.00	5000.42	5000.42	3624.77
2	Assam	6563.63	6563.63	1788.59	1788.59	5844.00	1255.37	3407.80	745.01	0.00
3	Bihar	0.00	0.00	403.00	403.00	1368.26	0.00	743.74	0.00	0.00
4	Chhattisgarh	9478.00	9478.00	9826.50	9826.50	10809.64	10809.64	11717.82	1391.83	11659.57
5	Goa	0.00	0.00	0.00	0.00	0.00	0.00	455.68	455.68	559.09
6	Gujarat	8448.00	8448.00	10382.74	10382.74	10566.50	10566.50	9488.00	4008.26	7701.90
7	Himachal Pradesh	1768.00	1768.00	997.99	997.99	475.00	475.00	1959.39	1827.80	2291.20
8	J & K	1702.41	1702.41	0.00	0.00	2000.00	2000.00	3671.61	533.60	3626.50
9	Jharkhand	12187.00	12187.00	9571.11	9571.11	10000.00	10000.00	9820.75	0.00	6974.41
10	Karnataka	2471.00	2471.00	3000.00	3000.00	4370.00	4370.00	5100.00	4515.26	5955.37
11	Kerala	549.00	549.00	530.00	530.00	357.50	357.50	808.09	288.10	808.43
12	Madhya Pradesh	17525.00	17525.00	15274.22	15274.22	11501.21	11501.21	19236.61	5400.00	20289.66
13	Maharashtra	7728.00	7728.00	11726.18	11726.18	12514.91	12514.91	9547.00	2863.00	12810.38
14	Manipur	1581.90	1581.90	1118.00	1118.00	1100.00	1100.00	2260.00	325.19	2469.38
15	Odisha	13321.00	13321.00	14925.04	14925.04	14728.52	14728.52	11806.27	2367.82	11665.96
16	Rajasthan	8377.00	8377.00	8822.04	8822.04	10190.00	10190.00	11072.90	1582.82	10051.83
17	Sikkim	437.00	437.00	520.25	520.25	353.00	353.00	1497.62	132.67	586.00
18	Tamilnadu	651.00	651.00	217.33	217.33	0.00	0.00	600.00	0.00	348.20
19	Telangana	0.00	0.00	3541.00	3541.00	4000.00	4000.00	3845.35	830.22	4493.55
20	Tripura	2102.10	2102.10	1183.94	1183.94	2400.07	2400.07	1345.76	401.54	1649.77
21	Uttarakhand	139.60	139.60	805.83	701.56	0.00	0.00	0.00	0.00	458.35
22	Uttar Pradesh	0.00	0.00	697.79	697.79	905.51	813.94	121.92	0.00	397.25
23	West Bengal	4181.36	4181.36	5730.00	5730.00	6233.00	6233.00	5995.50	400.00	5397.11
Total		105000.00	10500.00	105000.00	103895.1	113217.12	110668.66	119502.23	33069.22	34678.73

Annexures referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No.1479 for 5.03.2018 regarding “Welfare of Scheduled Tribes Women”.

Details of Funds released to State Governments/UT Administrations/ Universities and utilization thereof under the Scheme of Hostels for ST Girls and Boys during the last four years and current year

(Rs. in Lakh)

Sl. No	Name of the State/ UT/University	2013-14		2014-15		2015-16		2016-17		2017-18
		Funds Released	Utilization Reported	Funds Released	Utilization Reported	Funds Released	Utilization Reported	Funds Released	Utilization Reported	Funds Released
1	Andhra Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Arunachal Pradesh	846.73	846.73	0.00	0.00	400.00	400.00	0.00	0.00	0.00
3	Chhattisgarh	0.00	0.00	0.00	0.00	1221.74	1221.74	0.00	0.00	0.00
4	Gujarat	939.33	939.33	0.00	0.00	0.00	0.00	0.00	0.00	0.00
5	Himachal Pradesh	0.00	0.00	380.47	380.47	0.00	0.00	0.00	0.00	0.00
6	Jharkhand	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Karnataka	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
8	Kerala	553.45	553.45	1949.63	1949.63	0.00	0.00	0.00	0.00	0.00
9	Madhya Pradesh	0.00	0.00	1305.00	1305.00	0.00	0.00	0.00	0.00	0.00
10	Odisha	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
11	Manipur	0.00	0.00	0.00	0.00	0.00	0.00	1283.65	1283.65	0.00
12	Mizoram	2289.43	0.00	0.00	0.00	0.00	0.00	0.00	0.00	638.12
13	Maharashtra	0.00	0.00	1031.00	0.00	0.00	0.00	0.00	0.00	0.00
14	Nagaland	810.95	810.95	0.00	0.00	1798.45	1002.50	0.00	0.00	0.00
15	Rajasthan	2646.87	2646.87	0.00	0.00	3393.97	1427.65	595.35	595.35	0.00
16	Sikkim	0.00	0.00	460.29	0	0.00	0.00	0.00	0.00	0.00
17	Tamil Nadu	112.73	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
18	Tripura	1906.01	1906.01	1797.62	501.86	0.00	0.00	0.00	0.00	0.00
19	Uttarakhand	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Veer Narmad South Gujrat University, Surat	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
21	Banaras Hindu University (BHU), Varanasi	0.00	0.00	304.99	0.00	0.00	0.00	0.00	0.00	0.00
22	Mizoram University	0.00	0.00	195.01	195.01	59.73	0.00	0.00	0.00	0.00
23	National Law School of India University, Banglore	0.00	0.00	0.00	0.00	61.94	0.00	0.00	0.00	0.00
24	JLN Krishi VishvaVidyala, Jabalpur	0.00	0.00	0.00	0.00	0.00	0.00	43.32	0.00	61.88
25	Rajive Gandhi University, Doimukh, Arunachal Pradesh.	0.00	0.00	0.00	0.00	0.00	0.00	77.68	0.00	0.00
	Total	10105.50	7703.34	7424.01	4331.97	6935.83	4051.89	2000.00	1283.65	700.00

Annexures referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No.1479 for 5.03.2018 regarding “Welfare of Scheduled Tribes Women”.

Details of Funds released to State Governments/UT Administrations and utilization thereof under the scheme of “Establishment of Ashram Schools in Tribal Sub-Plan” during the last four year and current year.

(Rs. in Lakh)

S. No.	State/UT	2013-14		2014-15		2015-16		2016-17	2017-18
		Funds Released	Utilization Reported	Funds Released	Utilization Reported	Funds Released	Utilization Reported	Funds Released	Utilization Reported
1	Andhra Pradesh	371.87	371.87	0.00	0.00	0.00	0.00	0.00	0.00
2	Assam	749.60	0.00	0.00	0.00	0.00	0.00	0.00	0.00
3	Chhattisgarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Goa	0.00	0.00	0.00	0.00	300.00	300.00	0.00	356.02
5	Gujarat	0.00	0.00	1144.48	1144.48	0.00	0.00	0.00	0.00
7	Kerala	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
8	Madhya Pradesh	0.00	0.00	1425.00	1425.00	0.00	0.00	0.00	0.00
9	Maharashtra	2474.63	2474.63	1000.00	1000.00	0.00	0.00	0.00	0.00
10	Odisha	2091.10	749.04	0.00	0.00	0.00	0.00	0.00	0.00
11	Rajasthan	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
12	Sikkim	575.28	575.28	0.00	0.00	0.00	0.00	0.00	343.98
13	Tripura	954.52	954.52	954.52	954.52	0.00	0.00	0.00	0.00
	Total	7217.00	5125.34	4524.00	4524.00	300.00	300.00	0.00	700.00

Anexures referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No.1479 for 5.03.2018 regarding “Welfare of Scheduled Tribes Women”.

Details of Funds released to State Governments/UT Administrations and utilization thereof under the Scheme of Vocational Training in Tribal Areas during last four years and current year

(Rs in Lakh)

Sl. No	NAME OF STATE/UT	2013-14		2014-15		2015-16		2016-17		2017-18
		Funds Released	Utilization Reported	Funds Released	Utilization Reported	Funds Released	Utilization Reported	Funds Released	Utilization Reported	Funds Released
1	Assam	276.21	276.21	485.70	485.70	900.00	0.00	0.00	0.00	0.00
2	Gujarat	0.00	0.00	0.00	0.00	605.76	0.00	0.00	0.00	0.00
3	Madhya Pradesh	150.74	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Mizoram	69.68	69.68	0.00	0.00	0.00	0.00	0.00	0.00	0.00
	Total	496.63	345.89	485.70	485.70	1505.76	0.00	0.00	0.00	0.00

ANNEXURE-VI

Annexures referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No.1479 for 05.03.2018 regarding “Welfare of Scheduled Tribes Women”.

Details of Funds released State-wise to NGOs under the Scheme of Vocational Training in Tribal Areas.

(Rs. In Lakh)

Sl.No.	Name of the State					
		2013-14	2014-15	2015-16	2016-17	2017-18(as on 04.01.2018)
1	Assam	74.16	72.32	0	93.00	92.40
2	Chhattisgarh	0	0	0	0	0
3	Gujarat	0	0	0	0	0
4	Karnataka	53.88	63.60	0	0	30.00
5	Madhya Pradesh	0	0	0	0	57.93
6	Maharashtra	0	0	0	0	0
7	Meghalaya	48.96	30.448	0	0	31.12
8	Nagaland	0	103.92	0	24.48	0
9	Tamil Nadu	93.75	0	0	31.20	31.20
	Grand Total	270.75	270.288	0	148.68	242.65

Note: Under the scheme of Vocational Training Centre in Tribal Areas funds released after receipt of Utilization Certificates by the grantee organization as per GFR provision. .

ANNEXURE-VII

Annexures referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No.1479 for 05.03.2018 regarding "Welfare of Scheduled Tribes Women".

Statement showing fund released and Utilization reported under Article 275(1) of Constitution in last four years and current year (as on 27.02.2018)

(Rs. in Lakh)

S.N	States	2013-14		2014-15		2015-16		2016-17		2017-18	
		Total Released	Utilization Reported	Total Released	Utilization Reported	Total Released	Utilization Reported	Total Released	Utilization Reported	Total Released	Utilization Reported
1	2	3	4	5	6	7	8	9	10	11	12
1	Andhra Pradesh	350.00	350.00	2139.00	2139.00	5500.00	5500.00	2869.43	1773.09	3591.11	UC not due
2	Arunachal Pradesh	832.19	832.19	1880.40	1880.40	3000.80	3000.80	6580.53	1433.16	6928.82	UC not due
3	Assam	3540.25	3540.25	0.00	0.00	0.00	0.00	844.12	0.00	0.00	UC not due
4	Bihar	0.00	0.00	586.00	586.00	0.00	0.00	1467.58	0.00	991.89	UC not due
5	Chhattisgarh	9172.11	9172.11	10778.00	10778.00	11904.31	11428.46	10488.52	9528.97	10964.49	UC not due
6	Goa	0.00	0.00	0.00	0.00	400.00	0.00	450.00	0.00	103.00	UC not due
7	Gujarat	10275.69	10275.69	8592.45	8592.45	11680.00	11680.00	9739.02	3802.26	10384.08	UC not due
8	Himachal Pradesh	474.00	474.00	190.99	190.99	523.20	523.20	1595.87	1595.87	2074.70	UC not due
9	Jammu & Kashmir	1146.75	1146.75	0.00	0.00	2000.00	2000.00	3539.66	156.77	3049.06	UC not due
10	Jharkhand	9280.40	9280.40	9873.00	9873.00	12202.96	12202.96	9489.38	0.00	9489.05	UC not due
11	Karnataka	4800.00	4800.00	4880.40	4880.40	6300.00	6300.00	4664.00	2889.95	5881.74	UC not due
12	Kerala	510.00	510.00	748.94	748.94	1085.44	1085.44	695.58	412.86	803.17	UC not due
13	Madhya Pradesh	15793.47	15793.47	17321.42	17321.42	14845.15	14845.15	14971.43	5363.05	22399.48	UC not due
14	Maharashtra	12489.00	12489.00	11701.29	11701.29	13374.00	13374.00	11536.53	2307.31	12862.24	UC not due
15	Manipur	1031.00	1031.00	1600.01	1600.01	1216.00	1216.78	1694.40	1455.00	1858.54	UC not due
16	Meghalaya	2924.38	2924.38	2334.03	2334.03	1507.68	856.09	1576.21	163.70	3603.40	UC not due
17	Mizoram	1133.61	1133.61	1877.78	1877.78	3617.37	3617.37	1927.49	1927.49	2504.41	UC not due
18	Nagaland	2886.93	2886.93	2067.15	2067.15	5469.34	5469.34	6368.00	2781.54	2825.11	UC not due
19	Odisha	14706.50	14706.50	12728.22	12728.22	15200.00	15200.00	11954.96	3371.77	13748.80	UC not due
20	Rajasthan	9437.80	9437.80	9755.92	9755.92	11000.00	11000.00	10341.39	2028.28	10240.58	UC not due
21	Sikkim	302.90	302.90	370.30	370.30	1250.30	400.30	1147.00	300.03	405.30	UC not due
22	Tamil Nadu	901.00	901.00	639.60	639.60	852.80	352.80	798.24	0.00	378.00	UC not due
23	Telangana	0.00	0.00	3894.40	3894.40	6090.00	6090.00	3608.05	3608.05	4486.32	UC not due
24	Tripura	1355.00	1355.00	1218.99	1218.99	1600.68	1600.68	1280.99	669.06	1627.85	UC not due
25	Uttar Pradesh	0.00	0.00	743.49	743.49	1514.74	168.30	1138.62	0.00	189.00	UC not due
26	Uttarakhand	267.00	267.00	1530.36	1530.36	92.02	92.02	0.00	0.00	677.56	UC not due
27	West Bengal	6104.00	6104.00	5747.00	5747.00	7000.00	7000.00	5814.37	872.00	5376.51	UC not due
Grand Total		109713.98	109713.98	113199.14	113199.14	139226.79	135003.69	126581.37	46440.21	137444.21	

Annexures referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No.1479 for 05.03.2018 regarding “Welfare of Scheduled Tribes Women”.

STATEMENT SHOWING THE AMOUNT RELEASED/UTILIZED TO STATE GOVTS UNDER THE CENTRAL SECTOR SCHEME OF DEVELOPMENT OF PARTICULARLY VULNERABLE TRIBAL GROUPS DURING 2013-14 TO 2017-18 (As on 28.02.2018)

(Rs. In Lakh)

S.No	Name of State	2013-14		2014-15		2015-16		2016-17		2017-18
		Released	Utilized	Released	Utilized	Released	Utilized	Released	Utilized	Released
1	Andhra Pradesh	1750.00	1750.00	2000.00	2000.00	3240.00	3240.00	5105.00	5105.00	2076.00
2	Andaman & Nicobar island	75.00	75.00	0.00	0.00	0.00	0.00	100.00	0.00	100.00
3	Bihar	0.00	0.00	0.00	0.00	0.00	0.00	342.87	0.00	295.91
4	Chattisgarh	1400.00	1400.00	2212.02	2212.02	1809.63	1809.63	1230.00	1230.00	1089.50
5	Gujarat	1000.00	1000.00	1091.00	1091.00	898.10	888.81	779.12	109.91	390.67
6	Jharkhand	0.00	0.00	0.00	0.00	1575.00	1575.00	3120.00		2043.75
7	Karnataka	0.00	0.00	0.00	0.00	800.00	800.00	136.00	100.00	467.00
8	Kerala	600.00	0.00	600.00	0.00	0.00	0.00	100.00	0.00	62.00
9	Madhya Pradesh	4500.00	4500.00	4272.94	4272.94	4491.92	4491.92	10460.40	9950.40	5929.29
10	Maharashtra	2610.00	2610.00	1900.00	1900.00	0.00	0.00	2077.00	0.00	1226.25
11	Manipur	100.00	100.00	47.50	47.50	100.00	100.00	329.00	0.00	195.00
12	Orissa	2000.00	2000.00	2500.00	2500.00	3373.92	3373.92	1379.00	164.00	1297.00
13	Rajasthan	700.00	700.00	1500.00	1500.00	1076.09	1076.09	1331.00	843.00	778.50
14	Tamil Nadu	2000.00	2000.00	0.00	0.00	1048.15	1048.15	3055.00	0.00	1770.75
15	Telangana	1250.00	1250.00	600.00	600.00	1439.04	1439.04	1139.00	1139.00	778.00
16	Tripura	950.00	950.00	826.54	826.54	895.56	895.56	2250.00	1161.92	1323.75
17	West Bengal	1300.00	1300.00	0.00	0.00	447.60	447.60	574.00	0.00	330.75
18	Utrakhand	0.00	0.00	0.00	0.00	0.00	0.00	292.48	0.00	130.00
19	Uttar Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	17.96
	Grand Total	20235.00	19635.00	17550.00	16950.00	21195.00	21185.72	33799.87	19803.23	20302.08

Annexures referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No.1479 for 05.03.2018 regarding “Welfare of Scheduled Tribes Women”
Details of Fund Released to State Governments/UT Administrations and beneficiaries thereof under the Scheme of Pre-Matric Scholarship for ST students studying in classes IX & X during 2013-14 to 2017-18

(₹ in lakh)

Sl. No	Name of the State/UT	2013-14			2014-15			2015-16			2016-17			2017-18 (as on 28.02.18)
		Fund Released	Utilised	Beneficiaries	Fund Released	Utilised	Beneficiaries	Fund Released	Utilised	Beneficiaries	Fund Released	Utilised	Beneficiaries	Fund Released
1	Andaman & Nicobar	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0	0.00	0.00	325	
2	Andhra Pradesh	0.00	0.00	0	1386.00	1386.00	75812	1983.00	1983.00	79602	0.00	0.00	39466	5282.94
3	Arunachal Pradesh	218.44	0.00	29143	0.00	0.00	0	0.00	0.00	0	0.00	0.00	2594	
4	Assam	211.88	211.83	12255	0.00	0.00	0	0.00	0.00	0	321.33	0.00	0	
5	Bihar	0.00	0.00	0	688.60	688.60	40700	375.00	0.00	37095	0.00	0.00	0	
6	Chhattisgarh	0.00	0.00	0	3718.00	3718.00	228626	3607.00	3607.00	225705	2534.15	2534.15	207956	1805.30
7	Dadar & Nagar Haveli	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0	0.00	0.00		
8	Daman & Diu	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0	0.00	0.00	356	8.03
9	Goa	14.00	14.00	1728	0.00	0.00	0	0.00	0.00	0	52.64	52.64	3721	3.75
10	Gujarat	2835.28	2835.28	265168	3750.00	3750.00	179169	3745.76	3745.76	138465	80.81	80.81	188593	3650.84
11	Himachal Pradesh	45.73	45.73	2124	73.00	73.00	3996	96.12	96.12	5798	51.21	44.52	1972	
12	Jammu & Kashmir	0.00	0.00	0	0.00	0.00	0	700.00	68.02	37813	0.00	0.00	6131	
13	Jharkhand	0.00	0.00	0	1613.00	1376.05	93533	0.00	0.00	0	0.00	0.00	91464	1704.53
14	Karnataka	3320.05	3320.05	84680	0.00	0.00	0	0.00	0.00	0	0.00	0.00	52096	1364.59
15	Kerala	0.00	0.00	0	0.00	0.00	0	300.00	300.00	30010	796.40	771.40	14464	
16	Madhya Pradesh	0.00	0.00	0	0.00	0.00	0	4300.00	4300.00	364167	0.00	0.00	151611	2656.76
17	Maharashtra	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0	
18	Manipur	729.70	729.70	27112	496.05	496.05	40126	0.00	0.00	0	867.38	867.38	22401	364.90
19	Meghalaya	296.76	296.76	10707	0.00	0.00	0	0.00	0.00	0	0.00	0.00	3273	156.69
20	Mizoram	123.19	123.19	3283	0.00	0.00	0	0.00	0.00	0	336.36	0.00	9843	
21	Nagaland	0.00	0.00	0	0.00	0.00	0	851.47	422.55	42048	0.00	0.00	18780	
22	Odisha	5601.08	5601.08	221709	4511.00	4511.00	203301	4900.00	4900.00	221243	3376.36	3376.36	222837	5134.98
23	Rajasthan	4792.55	4011.70	213002	2383.34	2383.34	187508	0.00	0.00	0	0.00	0.00	0	
24	Sikkim	0.00	0.00	0	7.80	7.80	408	0.00	0.00	0	0.00	0.00	297	25.72
25	Tamil Nadu	0.00	0.00	0	0.00	0.00	0	600.00	600.00	15750	0.00	0.00	6602	
26	Telangana	0.00	0.00	0	745.52	745.52	105672	0.00	0.00	0	0.00	0.00	28966	
27	Tripura	674.33	674.33	65690	678.75	678.75	44598	1303.60	861.49	53516	0.00	0.00	16723	232.89
28	Uttar Pradesh	0.00	0.00	12255	0.00	0.00	9869	0.00	0.00	6175	0.00	0.00	8760	
29	Uttarakhand	460.20	460.20	119856	19.82	19.82	0	107.00	107.00	0	0.00	0.00	5687	104.45
30	West Bengal	2620.00	2620.00	0	0.00	0.00	0	0.00	0.00	0	0.00	0.00	29249	
	Total	21943.19	20943.86	1068712	20070.88	19833.93	1213318	22868.95	20990.94	1257387	8416.64	7727.26	1334167	22496.37

Details of Fund Released to State Governments/UT Administrations utilisation thereof and beneficiaries thereof under the Scheme of Post Matric Scholarship for ST students during 2013-14 to 2017-18

Annexures referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No.1479 for 5.03.2018 regarding “Welfare of Scheduled Tribes Women”.

(₹ in lakh)

Sl. No.	NAME OF STATE/UT	2013-14			2014-15			2015-16			2016-17			2017-18 (as on. 28.02.18)
		Fund Released	Utilized	Beneficiaries	Fund Released	Utilized	Beneficiaries	Fund Released	Utilized	Beneficiaries	Fund Released	Utilized	Beneficiaries	Fund Released
1	A. & N. Islands	0.75	0.75	28	0.75	0.73	148	0.00	0.00	0	0.00	0.00	167	0.50
2	Andhra Pradesh	4895.16	4895.16	229360	5070.01	5070.01	82091	1986.82	1986.82	49239	9777.62	9777.62	65173	7198.11
3	Arunachal Pradesh	1366.85	1366.85	630	2.29	2.29	630	1137.61	1137.61	0	1136.32	1136.32	22564	5803.65
4	Assam	4756.81	4756.81	102800	1114.00	1114.00	102800	6748.28	4481.68	116693	266.65	0	29423	779.00
5	Bihar	23.00	23.00	6463	23.00	23.00	6463	0.00	0.00	0	0.00	0	0	53.25
6	Chhattisgarh	1341.48	1341.48	106231	4066.75	4066.75	139447	4764.83	4764.83	148660	2674.82	2674	135586	3218.26
7	Daman & Diu	10.90	10.90	320	1.00	1.00	320	0.00	0.00	0	53.63	53.63	328	26.19
8	Goa	2.00	2.00	1332	2.00	2.00	1332	356.00	356.00	4270	645.00	645	1924	313.80
9	Gujarat	7138.58	7138.58	218570	3929.23	3929.23	218570	5520.40	5520.40	163989	22040.27	22040.27	192322	12626.74
10	Himachal Pradesh	282.83	282.83	5189	237.00	237.00	5189	1350.00	1350.00	8079	931.36	931.36	3739	2658.36
11	Jammu & Kashmir	177.00	177.00	18700	2494.17	2494.17	21000	2494.17	2494.17	21000	2587.84	1565.65	13854	1867.56
12	Jharkhand	2043.23	2043.23	72878	4927.23	4927.23	81768	0.00	0.00	0	8148.39	6600.00	63029	1292.50
13	Karnataka	3340.76	3340.76	132376	3691.00	3691.00	134988	5839.00	5839.00	140891	8540.00	8540.00	109943	7979.31
14	Kerala	625.53	625.53	12705	647.00	647.00	13225	0.00	0.00	0	3122.00	3122.00	15834	2494.46
15	Madhya Pradesh	5276.71	5276.71	192437	2385.00	2385.00	188145	3065.00	3065.00	197176	13054.00	13054.00	263176	8983.50
16	Maharashtra	11996.04	11996.04	178146	7451.83	7451.83	175000	5209.83	5209.83	175000	22092.28	22083.48	163321	8951.91
17	Manipur	6111.01	6111.01	53965	3615.48	3615.48	57828	3588.00	3588.00	66928	3385.20	961.81	59995	6382.55
18	Meghalaya	3438.00	3438.00	79011	438.00	438.00	79011	3274.61	3274.61	74608	3189.00	3189.00	54900	770.50
19	Mizoram	5393.89	5393.89	56873	4501.15	4501.15	62410	4927.91	4927.91	57330	4267.52	4267.52	42072	2434.73
20	Nagaland	2626.19	2626.19	39867	2329.59	2329.59	40133	2646.34	2646.34	45140	1344.00	0.00	44404	2515.00
21	Odisha	3459.87	3459.87	89115	4512.00	4512.00	130960	4050.00	4050.00	165100	15556.48	15556.48	176579	7711.18
22	Rajasthan	2216.02	2216.02	288020	6440.00	6440.00	246249	10890.43	10890.43	275669	9800.00	8381.44	126965	16097.49
23	Sikkim	845.49	845.49	2643	414.00	414.00	2705	400.00	400.00	3053	938.16	938.16	2605	1247.31
24	Tamil Nadu	1436.02	1436.02	11092	44.00	44.00	11092	2266.86	2266.86	20060	3061.85	3054.40	23574	2020.39
25	Telangana	0.00	0.00	0	12329.88	12329.88	171329	9650.00	9650.00	171329	11483.00	11483.00	112236	16187.25
26	Tripura	1390.99	1390.99	24270	974.82	974.82	22261	1700.00	1700.00	28374	1323.90	1323.90	21001	2756.25
27	Uttar Pradesh	56.00	56.00	7500	56.00	56.00	7500	0.00	0.00	0	1057.50	930.00	5322	264.75
28	Uttarakhand	1086.50	1086.50	24812	164.00	164.00	25269	900.00	900.00	27796	5090.57	3814.57	15401	600.25
29	West Bengal	2277.63	2277.63	79230	237.00	237.00	79230	2948.46	2948.46	73357	0.00	0.00	85901	2507.89
		73615.24	73615.24	2034563	72098.18	72098.16	2107093	85714.55	83447.95	2033741	155567.37	#####	1851338	125742.64

ANNEXURE-XI

Annexures referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No.1479 for 05.03.2018 regarding “Welfare of Scheduled Tribes Women”.

Funds released under the scheme 'National Fellowship & Scholarship for Higher Education for ST students' during 2013-14 to 2017-18

(A) Funds released for National Fellowship (RGNF)

(₹ in lakhs)

2012-13		2013-14		2014-15		2015-16		2016-17		2017-18 (as on. 28.02.18)	
Fund Released	Beneficiaries	Fund Released & utilised	Beneficiaries	Fund Released & utilised	Beneficiaries	Fund Released & utilised	Beneficiaries	Fund Released & utilised	Beneficiaries	Fund Released & utilised	Beneficiaries
4500.00	510	0.00	952	0.00	1161	3138.76	1408	7312.25	2197	5715.40	2400

(B) Funds Released for Scholarship (Top Class)

2012-13		2013-14		2014-15		2015-16		2016-17		2017-18 (as on. 19.02.18)	
Fund released	Beneficiaries	Fund released & utilised	Beneficiaries	Fund released & utilised	Beneficiaries	Fund released & utilised	Beneficiaries	Fund released & utilised	Beneficiaries	Fund released & utilised	Beneficiary
1011.00	435	950.00	521	1849.85	688	1552.32	1017	687.75	492	1319.48	995

(₹ in Lakhs)

Details of Funds released, utilized and beneficiaries thereof under the scheme of National Overseas scholarship (NOS) during 2013-14 to 2017-18

(₹ in lakhs)

2013-14			2014-15			2015-16			2016-17			2017-18 (as on. 28.02.18)
Fund Released	Utilized	Beneficiaries	Fund Released	Utilized	Beneficiaries	Fund Released	Utilized	Beneficiaries	Fund Released	Utilized	Beneficiaries	Fund Released
68.00	68.00	9	99.13	99.13	20	39.04	39.04	15	39.00	39.00	16	71.7

ANNEXURE-XII

Annexures referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No.1479 for 05.03.2018 regarding “Welfare of Scheduled Tribes Women”.

Details of Funds released under the Scheme of Strengthening Education among ST Girls in Low Literacy Districts						
						(Amount in Rs)
S.No.	State	2013-14	2014-15	2015-16	2016-17	2017-18 (as on 04.01.2018)
1	Andhra Pradesh	0	52.07920	1931.07731	270.94085	0
2	Arunachal Pradesh	12.95053	42.71709	0	0	19.40050
3	Chhattisgarh	44.07038	39.25448	0	39.63499	37.11971
4	Gujarat	1459.99463	1942.19225	1712.32411	2857.92943	1491.71119
5	Jharkhand	0	44.42520	21.07200	0	0
6	Karnataka	0	0	0	0	0
7	Madhya Pradesh	685.93579	571.03228	143.57845	420.04939	183.19963
8	Maharashtra	94.73800	36.00400	0	158.38410	36.52400
9	Odisha	1622.55734	265.07661	1040.81259	1929.41396	646.63535
10	Rajasthan	109.76580	96.65119	0	148.77810	25.13350
11	Telangana	0	410.56770	480.75810	719.75792	321.90954
12	West Bengal	0	0	0	0	0
Total		4030.01247	3500.00000	5329.62256	6544.88874	2761.63342

Note: Under the scheme of Strengthening Education among ST Girls in Low Literacy funds released after receipt of Utilization Certificates by the grantee organization as per GFR provision.

Annexure-XIII

Annexures referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No.1479 for 05.03.2018 regarding “Welfare of Scheduled Tribes Women”.

Details of loan by NSTFDC under the Scheme of Adivasi Mahila Sashaktikaran Yojana.

(Rs. in lakh)					
Scheme	2013-14	2014-15	2015-16	2016-17	2017-18 (upto 31.01.2018)
Adivasi Mahila Sashaktikaran Yojana	3400.86	2300.66	200.08	2300.34	0.32
TOTAL	3400.86	2300.66	200.08	2300.34	0.32

Annexures referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No.1479 for 05.03.2018 regarding “Welfare of Scheduled Tribes Women”.

Details of funds released under the scheme of Institutional Support for Marketing and Development of Tribal Products/Produce during the last four years and current year.

“Grant-in-Aid to STDCCs for MFP Operations”:

(Rs in Lakh)

Year	Budget Estimates	Revised Estimate	Amount Expenditure
2012-13	2000.00	1300.00	1300.00
2013-14	2000.00	1000.00	1000.00
2014-15	1500.00	1100.09	1100.09
2015-16	1500.00	500.00	400.59
2016-17	1000.00	1000.00	1000.00
2017-18	1000.00	500.95	500.95

. (ii) TRIFED: :

(Rs in lakhs)

2012-13		2013-14		2014-15		2015-16		2016-17		2017-18	
Released	Utilized	Released	Utilized	Released	Utilized	Released	Utilized	Released	Utilized	Released	Utilized
4724.00	4724.00	3431.00	3431.00	3081.00	3081.00	3026.00	3026.00	3900.00	3900.00	3567	3567.00

Annexures referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No.1479 for 05.03.2018 regarding “Welfare of Scheduled Tribes Women”.

Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP”

(Rs in Lakh)

Year	Budget Estimates	Revised Estimate	Expenditure
2013-14	16300.51	12200.00	11200.49
2014-15	31700.00	10000.00	10000.00
2015-16	30700.00	14300.00	10600.73
2016-17	15800.00	300.00	200.00
2017-18	10000.00	2500.00	000.89

‘National/ State Scheduled Tribes Finance & Development Corporations (STFDCs)’ for last three years

(Rs in Lakh)

Year	Budget Estimate	Revised Estimate	Expenditure	
			NSTFDC	STFDCs
2014-15	7000.00	7000.00	4100.00	2900.00
2015-16	7000.00	6300.33	6300.11	000.22
2016-17	7000.00	6000.00	6000.00	000.00
2017-18	6000.00	5500.00	3000.00	000.00